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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 851 of 1997

New Delhi, dated this the 15th April, 1997

HON'BLE Mr. Justice K.M. AGARWAL, CHAIRMAN
HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri H.S. Panwar,
S/o late Shri Kishan Singh Panwar,
Sub-Editor (Hindi),
Indian Council of Agricultural Research,
Krishi Anusandhan Bhawan, Pusa,
New Delhi-110012.

R/o

C-57, Krishi Vihar,
New Delhi-110048. . . APPLICANT

(In person)

VERSUS

1. Indian Council of Agricultural Research,
through the Secretary,
Indian Council of Agri. Research,
Krishi Bhawan,
New Delhi-110001. . . RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN

Heard.

2. By this O.A. the applicant actually wants to revise the pay scale of the Hindi Assistant from Rs.1400-2600 to Rs.1640 - 2900 w.e.f. 1.1.86 on par with other Assistants/ Personal Assistants in other Departments/ Ministries with further prayer to direct the Respondents for payment of arrears of pay with interest @ 24% p.a.

Jm

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3. We are of the view that such reliefs cannot be granted by this Tribunal under Section 19 of the A.T. Act. Accordingly this O.A. is summarily dismissed.

Km

(K.M.AGARWAL)
Chairman

Adige
(S.R.ADIGE)
Member (A)

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